Foreign Exchange earned from Export of Cotton Textiles to U.K.

293. SHRI M. RAM GOPAL REDDY: Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state the amount of foreign exchange Government are earning from the export of cotton textiles to Britain?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN RAJYA MANTRI) (SHRI A. C. GEORGE): These are given below:

Figures: Financial year-wise

	(Rs. lakh)
1968-69	2597.7
1969-70	2172 0
• 1970-71	1734.9
*Provisional.	

Defence Publicity

294. SHRI SHASHI BHUSHAN: Will the Minister of INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRI) be pleased to refer to the reply given to Unstarred Question No. 2514 on the 26th November, 1970 recarding Defence Publicity and state:

- (a) whether the merger of publicity and journalistic posts in Defence with the Central Information Service has since been completed; and
- (b) if so, the persons affected thereby and the manner in which the seniority of persons, so affected, has been fixed?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SOOCHANA **AUR** MEN MANTRALAYA PRASARAN UP-MANTRI) (SHRI DHARAM BIR SINHA): (a) No, Sir. The screening of the incumbents of the posts in the Directorate of Public Relations, Ministry of Defence, which are being included in the Central Information Service, is in progress and the approval of the Union Public Sarvice Commission to their appointment in the Service will be sought shortly.

(b) The seniority of the persons included in the Central Information Service will as per usual practice, be determined in consultation with the Union Public Service Commission at the time of their appointment to the service

Supply of T.V. Sets to M Ps.

295. SIIRI K M. MADHUKAR: Will the Minister of INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRI) be pleased to state

- (a) the number and names of Members of Parliament of the Fourth Lok-Sabha who were given T.V. Sets;
- (b) the price at which the T.V. sets were given to them,
- (c) the number of applications pending with Government for supply of T.V. sets to Members of Parliament;
- (d) when it is proposed to supply them with T.V sets: and
- (c) the time generally taken in disposing of the applications for such sets and the make and model of T.V. set which is made available to them?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SOOCHANA PRASARAN MANTRALAYA MEN UP-MANTRI (SHRI DHARAM BIR SINHA): (a) Government have not supplied T.V. sets to Members of Parliament. A local dealer who had improved some sets in 1965, had agreed, on the Ministry's request, to sell some sets to Members of Parliament. He was advised to sell these sets to those Members of Parliament who had applied to the Ministry. The allottments were made in the order in which applications were received. The total number of sets supplied against these allotments in 54.

Besides, C.E.E.R.I., Pilani had also agreed to sell sets to Members of Parliament on priority basis. 29 of these sets were allotted on request received from Members of Parliament. However, only 12 were actually purchased. A statement giving names of Members of Parliament who have purchased sets from these two sources is laid on the Table of the House. [Placed in Library. See No. LT-184/71].

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(b) The prices of these sets (including cost of antenna) are as under:

Rs.

(i) 1.E.C. 23" 2,563.00

(ii) Sanyo 16" 1,815.00 (iii) C.F.E.R.I. 23" 1,760.00

(c) to (c). There is no scheme under which Government can supply sets to Members of Parliament.

Expenditure on Ministers' Tours

296. SHRI SATPAL KAPUR: Will the Minister of HOME AFFAIRS (GRIH) MANTRI) be pleased to state:

- (a) the amount of expenditure incurred on tours performed by Prime Minister, Cabinet Ministers, Ministers of State and Deputy Ministers after the recent mid-term poll; and
- (b) how does it compare with the expenditure for the respective period during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN UP-MANTRI) (SHRI MOHSIN): (a) and (b). The information in respect of tours performed during the period 15th March, 1971 to 15th May, 1971 and for the same period during the last year is being collected and will be laid down on the Table of the House.

"Kidnapping of Border Security Men by Pakistan"

297. SHRI P. GANGADEB: DR. RANEN SEN: SHRI R. KADANAPALLI:

Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:

- (a) whether during the conflict in East Pakistan our Border Secucity men were forcibly taken away from the Indian Border by the Pakistani Army;
- (b) if so, whether India has made a strong protest to Pakistan; and
- (c) if so, the reaction of the Pakistan Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR

KARMIK VIBHAG MEN RAIVA MANTRI) (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir. In an incident on 9th April, 1971, three constables of the Border Security Force on normal patrolling duty in Bongaon Sector of the Indo-Pakistan border were kidnapped by the Pakistan Army men. In another incident on 26th April, 1971, a contingent of the Pakistani army attacked a Border Security Force party on patrol duty on the Cachar border and kidnapped two of their men.

Written Answers

(b) and (c). Strong protests have been lodged in both the cases with the Government of Pakistan demanding the immediate return of the kidnapped personnel.

No reply has so far been received from the Pakistan Government,

Automation in Indian Rare Earths Minerals, Chavara (Kerala)

298. SHRI A. K. GOPALAN: Will the Minister of ATOMIC ENERGY (PARMANU URJA MANTRI) be pleased to state:

- (a) whether Government have implemented automation in the Indian Rare Earths Minerals, Chavara, in Quilon District, Kerala;
- (b) the total number of workers rendered jobless due to the automation;
- (c) whether any measures have been taken by the Government to absorb the employees thus rendered jobless in alternative jobs;
 - (d) if, so, the details thereof; and
 - (e) if not, the reasons therefor?

THL PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING MANTRI, PARAMANU (PRADHAN URJA MANTRI, GRIH MANTRI TATHA SOOCHANA AUR PRASARAN MANTRI) (SHRIMATI INDIRA GANDHI): (a) A Mineral Sand Separation Plant has recently been set up at Chavara by the Indian Rarc Earths Ltd., a public sector undertaking of the Department of Atomic Energy, Mechanical techniques supplement manual methods for streamlining production and ensuring quality of the products. There has been no retrenchment of workers in the Plant at Chavara.

(b) to (e). Do not arise.